

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**RA No.40/2018
in
O.A. No. 4037/2017
M.A. No. 1080/2018**

New Delhi, this the 13th day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Union of India & Ors. : Through

1. The Secretary (Revenue),
Ministry of Finance,
North Block,
New Delhi.
2. The Chairperson,
Central Board of Direct Taxes,
North Block, New Delhi.
3. The Principal Chief Commissioner
of Income Tax (CCA),
Delhi, CR Building,
I.P. Estate, New Delhi-110002.

...Review Applicants

(By Advocate : Shri Manjeet Singh Reen)

Versus

1. Nitin, Tax Assistant, Group 'C'
Aged about 28 years
S/o Shri Sukhbir Singh
R/o RZ-56A Block, Phase-III, Prem Nagar
Najafgarh, New Delhi – 110 043.
2. Aseem Malik, Tax Assistant, Group 'C'
Aged about 31 years
S/o Deepak Malik
R/o B-34, G.F. Anand Vihar
Delhi -110 092.
3. Rajesh Shaw, Tax Assistant, Group 'C'
Aged about 33 years
S/o Late Shri Mahesh Shaw
C/o Sekhar Chaudhary

A-57, Sanjay Nagar, Sec-2, Rohini
Delhi – 110 085.

4. Lokesh Kumar, Tax Assistant, Group 'C'
Aged about 39 years
S/o Shri Braham Singh
R/o A-69, Street No.2, Patel Vihar
Karawal Nagar, Delhi – 110 094.
5. Akhilesh Kumar, Tax Assistant, Group 'C'
Aged about 50 years
S/o Late Shri Bhikari Singh
R/o Flat No.467, Pkt-13, Phase-I, Mangla Puri
Dwarka, New Delhi – 110 045.
6. Ritu Chaudhary, Tax Assistant, Group 'C'
Aged about 33 years
D/o Shri Lalan Chaudhary
R/o 349, Type-II, Income Tax Colony
Pitampura, New Delhi.
7. Sachin Gupta, Tax Assistant, Group 'C'
Aged about 32 years
S/o Shri Mahesh Chand Gupta
R/o RZ-B-7, Gurudwara Road, Mahavir Enclave
Part-I, New Delhi – 110 045.
8. Lalit Kumar, Tax Assistant, Group 'C'
Aged about 31 years
S/o Shri Hawa Singh
R/o 233, Neem Wala Mohalla, VPO Issapur
New Delhi – 110 073.

...Review Respondents

(By Advocate : Shri M.K. Bhardwaj)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard both sides.

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2. For the reasons stated therein, the MA filed for seeking condonation of delay in filing the RA is allowed.

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3. Learned counsel for review applicants failed to show any valid reason or error apparent on the face of record to review the order of this Tribunal dated 20.11.2017 passed in OA No.3919/2017.
4. In the circumstances, the Review Application is dismissed. No costs.

(Nita Chowdhury)
Member (A)
'rk'

(V. Ajay Kumar)
Member (J)